

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

**ORDER**

**Subject: - Compassionate Appointment of Ms. Amara Siddiqui.**

No. 1247 Dated: 03/01/2019

Ms. Amara Siddiqui D/O: Late Shri Khalid Ahmad Siddiqui, Ex-Head Assistant R/O: H. No. 327, Housing Colony, Chanapora, is temporarily appointed as Junior Assistant in the High Court of J&K in the Pay Level L4- (25500-81100) against the available vacancy, on compassionate grounds under SRO 43 of 1994, the Jammu and Kashmir (Compassionate Appointment) Rules, 1994. Her qualification bar is relaxed under the said Rule subject to the condition that she shall acquire the requisite qualification of Graduation within six years from the date she is appointed, unless such period is extended by Lord Chief Justice from time to time. The lower limit of prescribed age is also relaxed by 9 months 2 days. The appointee is posted in the Srinagar Wing of the High Court.

By order;

(Sanjay Dhatu)  
Registrar General  
3/1/2019

No: 50721-37/N2 Dated 03/01/2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for placing before His Lordship for kind information.
3. Registrar Vigilance, High Court of J&K, Jammu, for information.
4. Registrar Judicial, High Court wing, Srinagar, for information and necessary action.

5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu with the request to upload the same on the website.
6. Chief Accounts Officer, High Court Main wing, Jammu
7. Accounts Officer, High Court wing, Srinagar, for information and necessary action.
8. Ms. Amara Siddiqui D/O: Late Shri Khalid Ahmad Siddiqui, Ex-Head Assistant R/O: H. No. 327, Housing Colony, Chanapora.  
For information and immediate compliance.

Registrar General  
dm  
3/11/2019  
2/11/2019  
3/1/19

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